

Listed on : 24.04.2017
Registrar Court No. : 2
Item : 39
SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 8794 OF 2016

Raj Kumar Yadav ...Petitioner(s)
VERSUS
State of Uttar Pradesh & Ors. ... Respondent(s)
OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 11th November, 2016 when the Court was pleased to inter-alia pass the following order:

"...Issue notice."

There are six Respondents in the instant matter and Show Cause Notice was issued to the said Respondents by registered post A.D. on 29th November, 2016.

Tracking report in respect of notice issued to Respondent No.1/State shows that item delivered at Lucknow GPO on 2nd December, 2016 (Copy of tracking report is enclosed.)

Mr. Amit Pawan, Advocate has on 7th February, 2017 filed Vakalatnama/Appearance on behalf of Respondent Nos. 2 to 6.

Service of Show Cause Notice on Respondent No.1/State is incomplete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 21st day of April, 2017.

COPY TO:

Mr. Vipin Kumar Jai, Advocate
Mr. Amit Pawan, Advocate

ASSISTANT REGISTRAR

ASSISTANT REGISTRAR